

INDIAN TELEGRAPH (AMENDMENT) RULES,
1972

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA) : On behalf of Shri H. N. Bahuguna, I beg to lay on the Table a copy of the Indian Telegraph (Amendment) Rules, 1972 (Hindi and English versions) published in Notification No G.S.R. 398 in Gazette of India dated the 1st April, 1972, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. *Placed in Library. See No. LT-3550/72*

INSURANCE (AMENDMENT) RULES, 1972
AND NOTIFICATIONS UNDER CUSTOMS ACT
AND CONTROL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table :—

- (1) A copy of the Insurance (Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 960 in Gazette of India dated the 12th August, 1972, under sub-section (3) of section 114 of the Insurance Act, 1938 [*Placed in Library. See No. LT-3551/72*]
- (2) A copy of Notification No. G.S.R. 964 (Hindi and English versions) published in Gazette of India dated the 12th August, 1972, under section 159 of the Customs Act, 1962, together with an explanatory memorandum. *Placed in Library. See No. LT-3552/72*
- (3) A copy of Notification No. G.S.R. 371(E) (Hindi and English versions) published in Gazette of India dated the 9th August, 1972, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [*Placed in Library. See No. LT-3553/72*]

ANNUAL REPORT OF COFFEE BOARD,
1970-71

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : On behalf of Shri A.C. George, I beg to lay on the Table a copy of the Annual Report (Hindi Version) of the Coffee Board for the year 1970-71. [*Placed in Library. See No. LT-3554/72*]

STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON ASSURANCES, PROMISES
AND UNDERTAKINGS

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

Fourth Lok Sabha

- | | |
|---------------------------|------------------------|
| (i) Statement No. XXV | Sixth Session, 1968 |
| (ii) Statement No. XXIV | Seventh Session, 1969 |
| (iii) Statement No. XXIII | Eighth Session, 1969 |
| (iv) Statement No. XXIV | Tenth Session, 1970 |
| (v) Statement No. XV | Eleventh Session, 1970 |
| (vi) Statement No. XIV | Twelfth Session, 1970 |

Fifth Lok Sabha

- | | |
|--------------------------|----------------------|
| (vii) Statement No. XV | Second Session, 1971 |
| (viii) Statement No. VII | Third Session, 1971 |
| (ix) Statement No. V | Fourth Session, 1972 |

[*Placed in Library. See No. LT-3555/72*]